

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

(Thirteenth Lok Sabha)

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**THIRTEENTH REPORT**

(Presented on 23.3.2001 )

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirteenth Report.

2. The Committee met on 12 March, 2001 for the purpose of classification and allocation of time for discussion of Bills (vide Appendices I and II) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

**Classification and allocation of time to Bills**

3. The Committee considered classification and allocation of time in respect of twenty Bills shown in Appendices.

4. After considering all aspects of the Bills, the Committee recommend that nine Bills shown in Appendix I be placed in category 'A'. The Committee further recommend that the eleven Bills shown in Appendix II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I and II.

**Recommendations**

5. The Committee recommend that the classification and allocation of time in respect of Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

21 March, 2001

Resolutions.

30 Phalguna, 1922 (Saka)

**P.M. SAYEED,**

*Chairman,*

*Committee on Private Members' Bills and*

**APPENDIX-I**

Sl. No.	Name of the Bill and Membr-n-charge	Bill No.	Category Recommended	Time Recommended
1	The Supreme Court of India (Establishment of a Permanent Bench at Nagpur) Bill, 2000 by Shri Vilas Muttemwar, M.P.	152 of 2000	A	2 hours
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2.	The Official Languages (Amendment) Bill, 2000 ( <u>Amendment of section 3, etc.</u> ) by Shri G.M. Banatwalla, M.P.	186 of 2000	A	2 hours
3.	<u>The Compulsory Registration of Marriages Bill, 2000 by Shri G.S. Basavaraj, M.P.</u>	<u>183 of 2000</u>	<u>A</u>	<u>2 hours</u>
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4.	The Constitution (Amendment) Bill, 2000 ( <u>Amendment of article 248, etc.</u> ) by Shri Suresh Kurup, M.P.,	160 of 2000	A	2 hours
5.	The Representation of the People (Amendment) Bill, 2000 ( <u>Amendment of section 77</u> ) by Shri Hannan Mollah, M.P.	199 of 2000	A	2 hours
6.	The Abolition of Child Labour Bill, 2000 by Shri G.S. Basavaraj, M.P.	214 of 2000	A	2 hours
7.	The Land Acquisition (Amendment) Bill, 2000 ( <u>Amendment of section 4</u> ) by Shri G.M. Banatwalla, M.P.	201 of 2000	A	2 hours
8.	The Income-Tax (Amendment) Bill, 2000 ( <u>Amendment of section 1, etc.</u> ) by Shri Prakash Paranjpe, M.P.	190 of 2000	A	2 hours
9.	The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Amendment Bill,	193 of 2000	A	2 hours

2000

(Insertion of new section 68A  
etc.) by Shri Priya Ranjan  
 Dasmunsi, M.P.

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**APPENDIX-II**

<u>Sl. No.</u>	<u>Name of the Bill and member-in-charge</u>	<u>Bill No.</u>	<u>Category</u> Recommended	<u>Time</u> Recommended
<u>1.</u>	<u>The Marriage (Restriction on Expenditure) Bill, 2000 by Shri G.S. Basavaraj, M.P.</u>	<u>185 of 2000</u>	<u>B</u>	<u>2 hours</u>
2.	The Illegal Immigrants (Identification and Deportation) Bill, 2000 by Shri Anant Gangaram Geete, M.P.	175 of 2000	B	2 hours
3.	The Factories (Amendment) Bill, 2000 ( <u>Amendment of section 51, etc.</u> ) by Shri Bal Krishna Chauhan, M.P.	210 of 2000	B	2 hours
4.	The Commission of Inquiry (Amendment) Bill, The Commission of Inquiry (Amendment) Bill, 2000 ( <u>Amendment of section 3</u> ) by Shri G.M. Banatwalla, M.P.	202 of 2000	B	2 hours
5.	The National Highways (Amendment) Bill, 2000 ( <u>Amendment of section 5</u> ) by Shri Hannan Mollah, M.P.	216 of 2000	B	2 hours
6.	The Payment of Unemployment Allowance Bill, 2000 by Shri Hannan Mollah, M.P.	213 of 2000	B	2 hours
7.	The Constitution (Amendment) Bill, 2000	189 of 2000	B	2 hours

	<u>(Amendment of article 200, etc.)</u> by Shri Hannan Mollah, M.P._			
8.	The Consumer Protection (Price Determination of the Products Manufactured in the Private Sector) Bill, 2000 by Dr. V. Saroja, M.P.	206 of 2000	B	2 hours
9.	The Domestic Workers (Conditions of Service) Bill, 2000 by Dr. V. Saroja, M.P.	200 of 2000	B	2 hours
10.	The National Commission for Children Bill, 2000 by Dr. V. Saroja, M.P.	218 of 2000	B	2 hours
11.	The Special Financial Assistance to the State of Uttanchal Bill, 2001 by Shri Harpal Singh Sathi, M.P.	4 of 2001	B	2 hours